

including those of not having Aadhaar Number, by filing the physical copy of the application to the General Manager of the concerned District Industries Centre (DIC). After the notification of the Udyog Aadhaar Memorandum (UAM) on 18.09.2015, around 25.56 lakh units have been registered so far under UAM. UAM is a simple one-page online registration filing and the entrepreneur gets the computer generated UAM registration certificate instantly. Identity proof of the applicant 'Aadhaar Number' made available online for UAM registration is key to the system.

Pending proposal under SFURTI

752. DR. R. LAKSHMANAN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether any proposal is pending with Government to set up any cluster in the district of Villupuram in Tamil Nadu under Scheme of Fund for Regeneration of Traditional Industries (SFURTI) Schemes;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) No proposal is pending with Government to set up any cluster in the district of Villupuram in Tamil Nadu under Scheme of Fund for Regeneration of Traditional Industries (SFURTI) Scheme.

(b) and (c) Do not arise.

Review and assessment of ageing fields of ONGC

†753. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government is reviewing and assessing the ageing fields of Oil and Natural Gas Corporation (ONGC) due to declining production;

(b) if so, the details thereof;

(c) whether the country's domestic gas production also fell in the current year, if so, the details thereof; and

(d) steps taken to augment domestic gas production in view of growth in LPG consumption in the country?

† Original notice of the question was received in Hindi.